


**In the court of Addl.Chief Judicial Magistrate,
Bangalore Rural District, Bangalore
Case List dated 25.08.2020**

ACJM, II ACJM 1 st Session Arguments/Hearing	ACJM, II ACJM 2 nd Session Arguments/Hearing
1. Cr. 112/2020	1.PCR. 639/2018
2. Cr. 107/2020	2.PCR. Suresha
3. Cr. 55/2020	3.PCR. karthika
4. NCR. 778/2019	4.PCR.Manjula.
5. CC.4235/2020	5.PCR.Jayaramreddy
6. CC.3200/2019	6.PCR.Anusuyamma
7. CC.3544/2016	7.PCR.Ravichandra
8. C.misc.51/2019	8.PCR.Krishna singh
9. CC.2540/2017	9.PCR.Anil Kumar
10. C.misc. 638/2015	


Addl.Chief Judicial Magistrate, 24/08/20
Bangalore Rural District, Bangalore
Additional Chief Judicial Magistrate
Bangalore Rural District,
Bangalore.

Note:All the advocate are requested to strictly follow SOP dated 28.02.2020 issued by Hon'ble High Court of Karnatak.